

(c) whether Government had allowed on previous occasions the FBI or CIA to question any accused person who committed the crime in our country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) As per available information, no police official has been deputed yet to visit USA to question David Coleman Headley.

(b) and (c) There exists a Mutual Legal Assistance Treaty in criminal matters between India and the USA. Cooperation is extended in terms of the provisions of this Treaty, on a case to case basis.

#### **NGOs in North East**

1468. SHRI O. T. LEPCHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Non-Governmental Organisations (NGOs) operating in small States particularly in North-East could reap the benefits generally available to NGO in view of the lack of awareness in them about the procedure;

(b) if so, the benefits of grants, if any, made available to the NGOs operating in North-Eastern region particularly in Sikkim during the last three years; and

(c) how does the benefits or grants availed by these States fare with the grants/benefits availed by big States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPALLY RAMACHANDRAN): (a) to (c) Information is being collected and will be laid on the table of the House.

#### **Report of central team on Andhra Pradesh floods**

1469. SHRI PENUMALLI MADHU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the central Team which was to visit the flood and drought affected districts of Andhra Pradesh had visited the State;

(b) if so, the details of report submitted by the Team for relief and rehabilitation in the State;

(c) the amount of assistance recommended by the Team; and

(d) the details of action that has been contemplated or proposed to be taken in the State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Upon receipt of a memorandum from the Government of Andhra Pradesh, seeking financial assistance for floods of Sept.-October 2009, an Inter-Ministerial Central Team visited the affected areas for an on-the-spot assessment on 26th - 29th October, 2009. The